

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/LBA/2025

Dated 07.02.2025

To,
Sh. Atul Kumar Sharma,
Hony. Secretary,
Delhi Bar Association.

Sub: Updated Supplementary list of 32 members found 'Eligible' to vote, subject to issuance of Proximity Card.

Respected Sir,

This is to inform you that on 06.02.2025, the Election Committee has circulated a supplementary list of 33 members 'Eligible' to vote for the upcoming elections.

It is impressed that inadvertently name of Sh. Om Prakash, No.O-38 (D/157/1982) was mentioned in the supplementary list, due to an oversight while preparing the list.

The representation dated 21.01.2025 of Advocate Sh. Om Prakash No.O-38 (D/157/1982) has already been rejected on account of payment of Subscription Fee in cash.

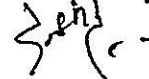
Accordingly, please find enclosed herewith an updated supplementary list of 32 members, who are found 'Eligible' to vote, subject to completion of formalities/requirements as to the preparation of the Proximity Cards.

Please treat this list as part and parcel of the list of 'Eligible' members to vote circulated on 04.02.2025.

Thanking you.

Forwarded.
N.W.
Ld. Chairman
DBA EC-2024

Yours Sincerely,



Nodal Officer,
Election Committee DBA 2024

Encl: Supplementary list of 32 members.

No. 7268 /EC/DBA/2025

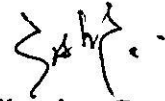
Dated

07 FEB 2025

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.

- 3) PS to Ld. Principal District & Sessions Judge (West). THC. Delhi.
- 4) The Dealing Assistant, Website Committee. Tis Hazari Courts. Delhi with directions to upload the list and letter on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC. Delhi with direction to display the letter and list on all notice boards and other necessary places.




Nodal Officer, Election Committee
DBA Election 2024

SUPPLEMENTARY LIST OF MEMBERS FOUND ENTITLED FOR DBA ELECTIONS, 2024

ANNEXURE-X

S.No	Declaration Form No.	Name of Advocate	Mobile Number	BCD Enrl. No.	DBA Membership No.
1	C-229	HITESH PANDEY	9990521922	D/2651/2010	H-403
2	A-1174	RAHUL TANDON	9899619440	D/2103/2009	R-2151
3	E-664	PUNEET KHANNA	9311504400	D/2636/2009	P-1613
4	C-300	SUNIL ANAND	9811639046	D/925/2019	S-4585
5	B-1231	SHWETANK TYAGI	9953232249	D/6878/2021	S-4833
6	D-360	SHAHRAKH SALMANI	9871446059	D/6791/2019	S-5063
7	B-1210	ROHIT SADANA	7982409733	D/1785/2006	R-2013
8	A-1188	RANJEET MOURYA	7011754815	D/3412/2022	R-3571
9	E-179	ANURUDH PRASAD SHUKLA	8433452266	D/770/2002	A-1267
10	C-299	YOGESH DASS	8376947936	D/1285/2013	Y-212
11	A-1203	PRINCE BHARDWAJ	8373991551	D/869/2018	P-1888
12	D-24	MOHIT KUMAR	9350657668	D/2169/2015	M-1882
13	E-959	DHARMENDER SHARMA	9953828399	D/7200/2019	D-1242
14	F-283	JEET MALA	9027482424	D/975/2005	J-485
15	E-911	YOGENDER PAL TYAGI		D/2982/2020	Y-287
16	D-356	BHASKAR VERMA	9416057259	D/3330/2017	B-834
17	E-1097	PARVEZ AHMED	9711230040	D/2786/2016	P-1538
18	F-66	SUMEDHA BATRA	9015425182	D/2945/2013	S-3760
19	B-1227	MEENA MAHAJAN	9899733830	D/1407/2003	M-837
20	F-303	SURAJ CHANDEL	8826774767	D/8811/2022	S-5284
21	C-164	MITABH GOSAIN	9910050266	D/426/2006	M-991
22	B-802	ARSHI ARORA	9999795390	D/2471/2020	A-3503
23	B-1306	BHAIRAV DASS	9990972003	D/1214/2013	B-714
24	B-946	CHAMAN LAL	9910124032	D/3652/2010	C-241
25	A-581	HEM LATA	9643187558	D/6146/2018	H-616
26	B-1197	KOMAL SHARMA	9999252578	D/1364/2006	K-631
27	A-616	RAJ PREM SINGH	7535856413	D/1005/2003	R-1763
28	B-831	TERESA KAUSHAL	9718082498	D/2315/2016	T-267
29	B-118	NARENDRA PRASAD	9871647883	D/408-F/2003	N-920
30	B-630	PAWAN KUMAR AGARWAL	9136390490	D/2353/2016	P-1488
31	C-322	PRADEEP KUMAR ANAND	9810969937	D/445/1986	P-114
32	D-527	DHANANJAY	9899880273	D/2602/2016	D-1008


 Notal Officer
 Election Committee
 DBA-2024